

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH  
COURT- V

38) C.P. (IB)/1132(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA  
Member (Technical)

SHRI H. V. SUBBA RAO  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **11.11.2022.**

NAME OF THE PARTIES: State Bank of India

V/s

Mr. Urvil Akshaya Jani

UNDER SECTION 95 (1) OF THE INSOLVENCY AND BANKRUPTCY CODE,  
2016

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**ORDER**

Due to paucity of time, the matter could not be heard. List this matter on  
**19.12.2022.**

SD/-

ANURADHA SANJAY BHATIA  
Member (Technical)

SD/-

H. V. SUBBA RAO  
Member (Judicial)

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